NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 18.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A.	T.P. No.	Purpose	Section	Name of the Parties
No.				M/s. / Mr.
IA 104/17 in CP No.74/17	-	For hearing	241	Metmin Investments Holdings Ltd. Vs Rinac India Ltd.

SL. NAME (IN CAPITAL) NO. & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
SHASHIKALA NEMAHTH & 9986988049	Yesteam	

1. Udayaskar Rangaraja & For Petitioner Praveenkument Hijemett

Khaiten & Co. LLP

ORDER

Counsel for Petitioner is present. Counsel for Respondent is also present. I.A 189/17 is taken up today. The Counsel for Respondent in I.A 189/17 reported that, he will file objections in the Registry. Heard them. For orders.

I.A 104/167 is also taken up today. Heard the Counsel in part. For continuation list it on 04/01/2018.

Member (T)

Member (J)